

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH, (COURT-II)

185/241/ND/18

CORAM:

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2020**

**NAME OF THE COMPANY: Ajay Kumar Singal V/s. M/s. Pinkku Chits
Pvt. & Ors.**

SECTION: 241 of Companies Act, 2013


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner : None

Present for the Respondeen : None

ORDER

IA- 174 of 2020 has been filed by the respondents placing on record the order received from District Court Rohini. None is Present on behalf of the Applicant. Court notice be issued to both the parties, returnable on 25th March, 2020.


**(INA MALHOTRA)
Member (J)**